

**GUIDELINES FOR DISTRIBUTION & HANDLING OF**  
**THE FOOD SAFETY SMART JACKETS FOR THE FOOD SAFETY OFFICERS**

1. Food Safety Smart Jackets have been designed and conceptualized by FSSAI in collaboration with National Institute of Fashion Technology (NIFT) (under the aegis of the Ministry of Textiles, Government of India), a premier institution of design, management and technology for the international fashion business in India.
2. The Food Safety Smart Jacket shall be a mark of professional identity for the FSOs (Food Safety Officers). This will enhance efficiency, professionalism and transparency in the food safety ecosystem, apart from bringing visibility of FSOs in the country. This jacket is however not a substitute for Identity Cars which should be the means for identification of an FSO.
3. The Jacket will help in containing cross contamination during the inspection of food businesses and sampling. The design will assist in technology enabled inspections by allowing the FSO to smartly hold devices like tablets, smart phones etc. The Food Safety Smart Jackets will have provisions for a RFID tag, pocket camera and QR code to allow the use of such technology for tracking the visit of FSOs. The Jacket is ergonomically designed to allow easy carriage, stowing and use of items commonly carried by FSOs such as notepad, pens, gloves, sample containers etc. and also enabling him to have both hands free for operations.
4. The jackets shall be delivered by the authorized manufacturer to the Office of the State Food Safety Commissioner as per the respective requisition. The Office of the FSC shall send a satisfaction cum receipt certificate to FSSAI HQ clearly mentioning the number of jackets received.
5. The Office of the FSC shall distribute the said jackets to all the FSOs immediately and ensure that they are duly worn by all the FSOs while discharging their duties in the field. The distribution of said jackets may even be done through public ceremonies/ stakeholder meetings to inform and educate the FBOs as well as confidence building with the public at large. The distribution and usage records shall have to be shared with FSSAI, HQ as and when sought by it.
6. The said initiative shall also be publicised through social and mass media at regional/state levels in local languages so as to create a mass awareness and help in building up the demonstration effect about the presence of enforcement officers in the field.
7. The instructions regarding handling and washing etc. are attached herewith as **Annexure-I** which shall be shared with the FSOs for proper maintenance of the same.

8. It shall be the duty of the concerned FSO to ensure safe custody of the said jacket and it's usage only for authorized and official purposes. Any loss, theft or damage shall be brought to the notice of concerned State Food Safety Commissioner immediately for taking further necessary action, including lodging of Police Complaint to prevent any unauthorized or illegal use.
9. Apart from the initial jackets distributed by FSSAI, HQ no further jackets or replacements shall be provided by FSSAI, HQ. The jacket in future shall be made available through GeM and Eat Right India Merchandise Store. These may be ordered and purchased by the State Food Safety Commissioner or any other Officer duly authorized by him or any FSO from **GeM/Eat Right India Merchandise Store** directly.

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**Annexure-1**

**Instructions for handling and washing of Food Safety Smart Jackets**

1. Do not use hot water for washing.
2. Do not use brush on emblem area.
3. Do not sleep with jacket on.
4. Air dry only.
5. Wash cold.
6. Do not bleach
7. Drip dry in shade.
8. Do not bleach
9. Do not keep loose food items in pockets.